

Title: Need to clear all pending flood and erosion control proposals of the Government of Assam.-Laid.

DR. ARUN KUMAR SARMA (LAKHIMPUR) : I draw the attention of the Government about the problem of "flood and erosion" affecting primarily Assam, Tripura, West Bengal, Orissa, Arunachal Pradesh, Bihar, U.P. and many other States which cause huge loss to the national exchequer every year. All developmental activities suffer badly in affected areas and people are subjected to unlimited human miseries. The recurring devastation caused in Assam by floods associated with severe erosion render thousands of families homeless and landless year after year. In the recent years existence of many civil subdivision in Assam from Sadiya to Dhuburi including Majuli, Sadiya, Jonai, Dhakukhana, Dhemaji and Lakhimpur are threatened due to erosion.

I, therefore, urge upon the Government to frame a national policy to declare flood and erosion as a national problem instead of shifting the burdens to only State Governments. Immediately, all the flood control proposals pending clearances in various Central Ministries including Water Resources, Planning Commission and DONER, like improvement of dyke from Deurighat-Sisi Kolghar-Tekeliphuta-Besamora-Dakhinpat-Auniati, Bhimpora to Ghonchapari, erosion control at Katori Chapori, Kundil River, Dirak Chumoni should be cleared. The Brahmaputra Board should be instructed to complete the various works like erosion protection of Majuli island, Anata Nola from Dhola to Guijan, immediately.